

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No.89 of 2014 & IA-167 of 2014, IA-196 of 2014**

**Dated : 06<sup>th</sup> January, 2015**

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member

**In the matter of :**

M/s Vandana Vidyut Ltd. Raipur & Ors. ...Appellant(s)

Versus

Chhattisgarh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Subhash Chandra Sood (Rep.)

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for Resp.No.1  
Ms. Suparna Srivastava and Mr. Arvind  
Banerjee for CSPDCL, Resp.No.2 &3  
Ms. Nishtha Sikroria

**ORDER**

As per the request of learned counsel for the parties, post the matter for hearing on **09<sup>th</sup> February, 2015.**

(T. Munikrishnaiah)  
Technical Member

( Justice Surendra Kumar )  
Judicial Member

sh/jps